

### **Training Program organized for the senior ILS Cadre Officers of the Department of Legal Affairs at the Indian Institute of Public Administration (IIPA)**

A week-long training programme for senior officers of the Indian Legal Service (ILS) Cadre of the Department of Legal Affairs was organized at the Indian Institute of Public Administration (IIPA), New Delhi, from **30<sup>th</sup> June to 4<sup>th</sup> July 2025**.

The programme aimed to enhance administrative, managerial, and policy formulation skills of higher-level officers, focusing on contemporary governance challenges and reforms in public administration.

During the five-day training, sessions were conducted on a wide range of topics, including:

- Functioning of Government in the Federal Setting
- Parliamentary Procedures, Cabinet Note Preparation, and Allocation of Business Rules
- Programme Management, Communication and Negotiation in Government
- Public Financial Management System (PFMS) and Expenditure Management
- Digital Management, Leadership and Change Management, and Civil Service Reforms
- E-office, Handling Media, and Public Policy Drivers and the Role of Civil Servants
- Technology in Bureaucracy, Legal Issues in Administration and Handling Media

The initiative served as an important capacity-building exercise to strengthen the efficiency and effectiveness of officers in their administrative and policy roles.

